

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3965
ANSWERED ON:18.02.2014
UTILISATION OF CSR FUND
Agarwal Shri Rajendra

Will the Minister of COAL be pleased to state:

- (a) The details of the amount earmarked and utilized by the Coal India Limited (CIL) and its subsidiaries under the Corporate Social Responsibility (CSR) fund during each of the last three years and the current year, Subsidiary-wise;
- (b) Whether there are reports of misutilisation and violation of the criteria set under the CSR Fund during the said period;
- (c) If so, the details thereof along with the punitive action taken by the Government against the guilty officials, Subsidiary-wise; and
- (d) The steps taken by the Government to check the misutilisation and violation of CSR Fund by CIL and its subsidiaries in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) The details of the amount earmarked and utilized by the Coal India Limited (CIL) and its subsidiaries under the Corporate Social Responsibility (CSR) fund during each of the last three years and the current year subsidiary-wise are as under:

(Figures in Crores)

Company	2010-11	2011-12	2012-13	2013-14 (Upto Dec.13)
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Budget Expndt. Budget Expndt. Budget Expndt. Budget Expndt.

ECL 5.00 4.74 16.50 3.14 23.89 09.42 29.35 6.09

BCCL 13.75 3.15 14.50 05.53 23.63 07.43 30.50 5.01

CCL 25.69 10.98 53.88 11.00 47.72 13.66 26.42 17.20

WCL 23.00 7.13 55.82 07.85 40.67 20.96 29.46 10.98

SECL 54.00 7.05 146.44 17.66 181.79 46.63 63.94 43.38

MCL 52.04 53.46 82.00 14.47 73.36 25.56 101.72 59.07

NCL 36.00 4.25 93.42 09.25 95.73 17.64 48.99 28.79

CMPDIL 0.20 0.19 0.77 00.49 1.63 01.06 1.82 0.51

CIL & 52.60 8.71 90.00 02.59 107.32 07.19 142.16 107.36
NEC

Total 262.28 99.66 553.33 82.00 595.74 149.55 477.36 278.39

(b) to (d) CIL has informed that it has not received any report of misutilisation and violation of the criteria set under the CSR Fund.